

**राष्ट्रीय हरित अधिकरण / National Green Tribunal**  
**दक्षिण क्षेत्र / Southern Zone**  
**कलस महाल, चेपाँक / Kalas Mahal, Chepauk**  
**चेन्नई /Chennai- 600 005.**

**NGT/SZ/02/2019**

**Date:08.01.2020**

**Sub: Advertisement for engagement of Drivers on contractual basis in the National Green Tribunal, Southern Zone at Chennai – reg.**

Applications are invited from eligible candidates for engagement of Drivers on contractual basis for a period of 06 (six) months, which may be further extended depending upon the performance/requirement or as may be decided by the Competent Authority, as per the following criteria.

<b>Name of the posts &amp; Number</b>	<b>Eligibility</b>	<b>Age limit</b>	<b>Place of assignment</b>	<b>Remuneration</b>
Drivers – 2 (Two)	(i) Matriculation from a recognised Board; (ii) Possession of a valid driving licence for motor cars; (iii) Experience of driving a motor car for three years or more; (iv) Knowledge of motor mechanism (the candidate should be able to remove minor defects in vehicle)	Between 18 to 35 years.	National Green Tribunal Southern Zone Chennai.	To be decided by the Competent Authority

2. The terms and conditions for the above engagement shall be as follows:
- i. The person engaged as Driver shall perform his duties as assigned by the controlling officer from time to time.
  - ii. One day casual leave shall be given in a month, to be availed with prior permission.
  - iii. In special circumstances, the drivers can be called for service on holidays or duties can be assigned work beyond normal working hours. The Drivers are required to mark the biometric attendance and punctuality be maintained.
  - iv. The period of contractual engagement shall be decided by the Competent Authority, as per the requirement.
  - v. National Green Tribunal shall have the right to examine/review the service rendered by him.
  - vi. He shall perform his obligation with all necessary skills, diligence, efficiency and economy.

**Contd....2/**

(2)

- vii. During the term of service, he shall not engage himself in any private business of professional activity which could conflict with the interest of the Government.
- viii. He shall treat all the information as confidential and use the same only for the purpose of the performance of service.
- ix. The service can be terminated at any point of time, without giving any notice and assigning any reason thereof.
- x. The engaged persons, if absent from duty for more than seven days without intimation and approval of leave, shall be liable to be terminated from engagement without giving any notice.
- xi. Number of vacancy may vary subject to change in requirement based on circumstances.

3. Interested person may submit their bio-data with the particulars in the enclosed format along with relevant documents to the **“Registrar National Green Tribunal, Southern Zone Bench, Kalas Mahal, PWD Estate, Kamarajar Salai, Chepauk, Chennai-600 005** on or before 22.01.2020 (5:00 PM).

S/d  
**(S. Meenakumari)**  
Registrar

**Copy to:**

1. PA to Hon'ble Judicial & Expert Members, NGT, SZ
2. Registrar General, NGT, PB, New Delhi
3. Ld. Deputy Registrar (Judicial), NGT, PB
4. Consultant, Accounts Section
5. Computer In-charge for uploading on the website
6. Guard file
7. Concerned Office File

S/d  
Registrar

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चेन्नई /Chennai- 600 005.

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APPLICATION FORM FOR ENGAGEMENT OF DRIVER ON CONTRACTUAL BASIS

NOTICE DATED: 08.01.2020

POST APPLIED FOR:

Paste recent  
passport size  
photo

1.Name  
(in block letters) : .....

2.Father's/Husband Name : .....

3.Sex : ..... (Male/Female)

4.Category GENERAL/OBC/SC/ST . . . . .

5.Postal Address : .....

(For correspondence) . . . . .

Contact No. : .....

(Mobile & Landline) : .....

6.Permanent Address : .....

.....

(Alternative Contact No.) : .....

7.E-mail id : .....

8.Fax No. : .....

9.Date of Birth

Years

Months

Days

10. Educational Qualification:

Exam passed	Board/ University	Year of passing	Subjects	Division	Percentage

11. Professional Qualification:

Exam passed	Board/ University	Year of passing	Subjects	Division	Percentage

12. Experience:

Post held	From	To	Scale of Pay/consolidate pay	Ministry/ Department	Subject handled (in brief)

13. Details of Driving Licence

- (i) Name of Issuing Authority : .....
- (ii) Driving License no. : .....
- (iii) Valid till : .....

Any other information : .....  
(Please attach separate sheet,  
If required)

DECLARATION

I solemnly do hereby affirm and declare that the information given above is true and correct to the best of my knowledge and belief. In the event of any information being found false or incorrect or ineligibility being detected before or after the interview/selection/engagement, my candidature may be treated as cancelled and, I shall be liable for any action as the Tribunal may deem fit and proper.

Date: .....

Place: .....

(Signature)